а

(d) what results have been achieved so far as a result ,<sub>D</sub>f these two arrangements?

THE MINISTER OF STATE IN THE MINISTRY OF (EXTERNAL AFFAIRS (SHRI K R. NARAYANAN); (a) Yes Sir. The services of M|s Public Relations Attache International Inc, (PRAI) Washington owned by an Indian national have been engaged by Che Economic Wing of the Embassy  $_0$ f India, Washington,  $_a$ t  $_a$  total cost of \$60,000 per annum, inclusive of a retention fees \$42,000.

(b) The services  $_{0}$ f M[s Howard J. Rubinstein Associates Inc. New York have been engaged at a total cost of \$2,50,000 per annum, inclusive of a retention fee of \$1,50,000

(c) (i) The PRAI primarily supplements the effo'ts  $_0f$  the Embassy of India, Washington D. C. in developing contacts with individuals and organisations of relevance t° Indo-US economic cooperation.

(ii) M|s Howard J. Rubenstei<sub>n</sub> Associates Inc., Ne<sub>w</sub> York have been given a specific objective, namely, to nse the interest generated by t'h<sub>e</sub> Festival of India in order to project developments  $i_n$  modern India.

(d) The work of both the firms has been found satisfactory and useful.

## Setting up of Hotels in Soviet Union by the Indian Hotel Industry

## 283. SHRIMATI KRISHNA KAUL; SHRI K. VASUDEVA PANICKER:

Will the Minister of TOURISM be pleased to state;

(a) whether Government propose to set up|permit Indian hotel industry to set up hotels in Soviet Union; and

(b) if so, what are fre details ;<sub>n</sub> this regard?

THE MINISTER OF TOURISM (SHRI MUFTI MOHD. SYED); (a) There  $i_s$  no such proposal.

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(b) Does not arise.

## New method for grant <sub>0</sub>f loan under IRDP

284. SHRI R. SAMBASIVA RAO: Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that the nationalised banks have adopted a new method with regard to giving of loans to beneficiaries under fhe Integrated Rural Development Programme; and '

(b) if so, what <sup>a</sup>re the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JA NARDHAN. POOJARIJ; (a) and (by The Government have introduced

Scheme  $i_E$  22 selected blocks Of the. country on an experimental basis with effect from 1st April, 1986 wherein the amount of loan and subsidy is given in eash directly to IRDP beneficiaries. The salient features of this Schem<sub>e</sub> a<sup>re</sup> as follows:

(i) When the asset is of a standard type or marketed by reputed suppliers, the beneficiary would have the freedom to select the product of his choice. The bank can either  $_{0}$  pen  $_{a}$  savings bank account ;  $_{n}$  the name of the borrower or may give 'him the amount in cash. The borrower would subsequently furnish to the bank 'a receipt  $_{0}$ f the item purchased.

(ii) Under ISB (Industry Service and Business Sector) when a number 6f sundry items are brought, disbursement up to Rs. 3,000 may be made in cash. This can be done either in one lumb sum or >n stages depending upon the items to be purchased. This .<sup>w</sup>jll give the beneficiary requisite freedom . to negotiate and settle thp price forthe asset of his choice. I<sub>n</sub> such cases cash memos, invoices, vouchers, etc would not be necessary and only utilisation certificate would suffice.

(iii) Regarding the programmes in animal husbandry, the Purchase Commutes have been dispensed with and